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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 830/2(14)/HDB/2018
NAME OF THE COMPANY	Refratechnik (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Refratechnik (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	2(14)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V. PHANINDRA	PCS	CSPhanindra@gmail.com 9989446236	Phanindra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Raji Reddy	Adv	98480 59598	S. J. Shekar
Salavaji Raja Shekar Rao	Adv	90000 80052	
T. Sujan Kumar Reddy for ROC	Adv.	9160001435	T. Sujan

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Petitioner.
Learned counsel Mr.k.Raji Reddy and Mr.Salavaji Raja Shekar Rao present for Respondent. Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for ROC

IT Dept. filed counter.

Mr.T.Sujan Kumar Reddy filed vakalat for ROC.

Petitioner filed proof of E-Form GNL – II.

At request of ROC counsel.

For report of ROC, list the matter on 17.09.2018.


MEMBER JUDICIAL